[RAIYA SABHA]

उज्जैन से शिवपुरी तक राष्ट्रीय राजपथ का निर्माण

Written Answers

*765. श्री निरंजन वर्माः क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि ।

(क) क्या यह सच है कि उज्जैन से शिवपुरी तक के मध्य प्रदेश में पड़ने वाले हिस्से में राष्टीय राजपथ बहत खतरनाक है; और

(ख) जून से अक्तूबर, 1967 तक की अवधि में तथा 1968 की इसी अवधि में इस सड़क पर कितनी दूर्घटनाएं हुई ?

t [Construction of National Highway from Ujjain to Shivpuri

*765. SHRI NIRANJAN VARMA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the portion of the National Highway from Ujjain to Shivpuri which comes within the jurisdiction of Madhya Pradesh is very dangerous; and

(b) the number of accidents, which took place on this road during the period from June to October, 1967 and during the corresponding period in 1968?] :'M:

प्रधान मंत्री (श्रीमती इन्दिरा गांधी): (क) उज्जैन और शिवपुरी के मध्य पड़ने वाले राष्ट्रीय राजपथ के हिस्से के बारे में सरकार ो, इस प्रकार की कोई सुचना नहीं है।

(ख) राज्य सरकार से सूचना एकवित की जा रही है ।

t[THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) Government have no such report in respect of the portion of the National Highway between Ujjain and Shivpuri.

(b) Information is being collected from the State Government.]

COMMITTEE ON SCIENCE AND TECHNOLOGY

◆766. DR. SALIG RAM : SHRI KRISHAN KANT : SHRI ARJUN ARORA :

Will the PRIME MINISTER be pleased to state :

t[] English translation.

(a) whether the Committee on Science and Technology has completed study on the implementation of Science Policy Resolution; and

(b) if so, what are the main conclusions of the Committee ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) and (b) The information required to assess the progress in implementation of the Scientific Policy Resolution as received from the various Ministries/ Department/Organisations has been analysed and a draft report containing the results of the analysis has been prepared. This report was considered by the CoST at its meetings held on June 2 and August 4, 1969. The draft is being revised in the light of the suggestions/ observations made by the Committee and will be considered by it again at its next meeting to be held on 1st September 1969. Thereafter it will be submitted to Government.

RECOVERY OF INDIAN TERRITORY UNDER CHINESE OCCUPATION

767. SHRI SYED HUSSAIN : Will the Minister of External Affairs be pleased to state the steps which are being taken by the Government of India to recover the Indian territory which is still under Chinese occupation?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : As the Government of India have often stated in the past, we have not recognised the illegal occupation of Indian territory by the Chinese and have been endeavouring to recover our territory through negotiations and other peaceful means consistent with our national honour and sovereignty.

DEMAND FOR BIRDS AND ANIMALS IN FOREIGN COUNTRIES

768. SHRI SWAISINGH SISODIA : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that there is a great demand for some Indian animals and birds in foreign countries;

(b) if so, the names of animals and birds for which there is such demand:

(c) the number of birds and animals exported during 1968-69; and

5865